

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

NOTIFICATION

ORDERS BY THE GOVERNOR

Dated Shillong, the 3rd October, 2022.

No. LJ (A) 23/85/Pt.III/24 – On recommendation of the Meghalaya Public Service Commission and approval of the High Court of Meghalaya and in exercise of the power conferred under Rule 7 (1) of the Meghalaya Judicial Services Rules 2006, the Governor of Meghalaya is pleased to appoint temporarily the following persons as Grade III Judicial Officers in the scale of pay of ₹27700-770-33090-920-40450-1080-44770/- pm plus other allowances as admissible under the Rules with effect from the date of taking over charge and until further orders:-

1. Smti Larinia Jana
2. Shri Banmankhraw Lyngdoh
3. Shri Ian Russel Manshuwa Doonai Ranee
4. Shri Michael Gare Momin
5. Shri Temberson Raksam Marak
6. Shri Abner Ingty Watre

Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 23/85/Pt.III/24–A,

Dated Shillong, the 3rd October, 2022.

Copy forwarded to: -

1. The Private Secretary to the Chief Minister, Meghalaya for favour of information of the Hon'ble Chief Minister.
2. The Private Secretary to the Minister I/c Law, Meghalaya for favour of information of the Hon'ble Minister.
3. The Private Secretary to Chief Secretary, Government of Meghalaya, Shillong.
4. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
5. The Secretary, Meghalaya Public Service Commission with reference to their letter No. MPSC/ D-28/4/2019-2020/73 dt. 31.03.2022.
6. The Registrar General, High Court of Meghalaya, Shillong.
7. The Accountant General (A & E), Meghalaya, Shillong.
8. The Advocate General, High Court of Meghalaya, Shillong.
9. The District & Sessions Judge, Shillong/Nongpoh/Nongstoin/Mawkyrwat/Tura/Williamnagar/Baghmara/Ampati/Resubelpara/Jowai/Khliehriat.
10. Personnel & AR (B) Department with reference to their I.D No. 503/2022 dt. 29.09.2022.

Contd...2/-

11. Smti Larinia Jana, D/o Banteilang Singh Rumnong, Jaiaw Langsning, Block – 2, Shillong, Near Health Care Clinic, East Khasi Hills, Meghalaya – 793002.
12. Shri Banmankhraw Lyngdoh, S/o Myrank Thangkhiew, Lumdiengjri, Shillong, Lumdiengjri Community Hall, East Khasi Hills, Meghalaya – 793002.
13. Shri Ian Russel Manshuwa Doonai Ranee, S/o Natalie Larida Ranee Rynjah, Rynjah Lumshngain Football Ground, East Khasi Hills, Shillong– 793006, Meghalaya.
14. Shri Michael Gare Momin, S/o (L) Helwin M. Sangma, Dambuk Atong, P.O. Rongara, Baghmara – 794114, Near Playground, South Garo Hills District, Meghalaya.
15. Shri Temberson Raksam Marak, S/o Sonali R. Marak, Dangardop, P.O. Dangar-793106, East Khasi Hills, Meghalaya.
16. Shri Abner Ingty Watre, S/o Peter Ingty Watre, Hatat Colony, Laban Last Stop-793104, East Khasi Hills District, Meghalaya.
17. The Director of Printing & Stationery Meghalaya, Shillong for publication of this notification in the next Meghalaya Gazette and to supply 20 spare copies of Gazette to this Department.
- ✓ 18. DEO, Law Department.
19. Law (B) Department.
20. Guard file.

They are to report for duty to the Registrar General, High Court of Meghalaya, Shillong within 14 (fourteen) days of issue of this notification alongwith Medical fitness certificate from the Medical Superintendent, Civil Hospital for male and Ganesh Das Hospital for female with a copy to this Department.

By order etc.,

Sammyp

Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.

rp/-